

(b) the number of Medical Clinics having Medical Officers on permanent basis;

(c) the number of Medical Clinics functioning without the services of permanent Medical Officers; and

(d) the number of posts of permanent Medical Officers lying vacant in the Medical Clinics as on date alongwith the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) to (d) State Bank of India has reported that 8 of its Delhi branches/offices are equipped with medical clinics. 7 of these 8 Clinics have Medical Officers on permanent basis. The vacancy for a permanent medical officer at one of the clinic has been recently created and the bank is taking steps to place an indent on the Central Recruitment Board, which recruits officers for the bank, to fill up the same. Till such time as the vacancy is filled up on regular basis, the bank is utilising the services of a Medical Officer on contract basis.

[Translation]

#### Export of Flowers

4654 SHRI RAMESHWAR PATIDAR .  
SHRIMATI SHEELA GAUTAM :  
SHRI SHRAVAN KUMAR PATEL :

Will the Minister of COMMERCE be pleased to state:

(a) whether the Government have set up any Study Group for the development of floriculture so as to tap the productivity of the export of flowers;

(b) if so, the details thereof;

(c) whether the Government have received the recommendations from the said Group,

(d) if so, the details thereof;

(e) the action taken thereon; and

(f) if not, the steps being taken by the Government for the development of floriculture including infrastructure created and system evolved for optimum exploitation and utilisation of the export potential?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) No, Sir

(b) to (e). Do not arise.

(f) Some steps taken to enhance the exports of floriculture products include

(i) Providing financial assistance for development of infrastructure such as refrigerated/insulated vans and setting up of pre-cooling/cold storage units,

(ii) Establishing five walk-in-type cold storages for export consignments awaiting clearance;

(iii) Concessional customs duty on specified goods required for Green Houses;

(iv) Making available the benefits of duty free imports under the Export Oriented Units/ Export Processing Zones Schemes to units engaged in floriculture and permitting sale of 50% of their production in the Domestic Tariff Area;

(v) implementation of a UNDP assisted project on floriculture for enhancing production and exports of cut flowers. Some of the activities to be undertaken in this project include advising entrepreneurs on production of flowers, preparation of crop manuals, undertaking market surveys and providing market information; and

(vi) Participation in international fairs/exhibitions

[English]

#### Repayment of Bank Loans by States

4655. PROF. UMMAREDDY VENKATESWARLU  
Will the Minister of FINANCE be pleased to state

(a) whether many State Governments have not repaid Loans taken from nationalised banks; and

(b) if so, the details of such Non-performing Assets involving State Governments and nationalised banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) and (b). The information is being collected and will be laid on the Table of the House.

#### Supervisory Board of RBI

4656. SHRI ANKUSHRAO RAOSAHEB TOPE . Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank of India has set up a new supervisory board; and

(b) if so, the details of the constitution and functioning of the Board along with the terms and conditions?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):

(a) Reserve Bank of India have set up a Board for Financial Supervision in terms of the Reserve Bank of India (Board for Financial Supervision) Regulations, 1994. The Board has become operational with effect from 16th November, 1994.

(b) The Board consists of the following Members:

(i) Governor, Reserve Bank of India, who shall be the Chairman of the Board.

(ii) Deputy Governors, Reserve Bank of India - of whom one Deputy Governors, shall be nominated by the Governor as fulltime Vice Chairman.

(iii) Four Directors from the Central Board of Reserve Bank of India to be nominated by the Governor as Members.